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## NATIONAL COMPANY LAW APPELLATE TRIBUNAL Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

Dated: 30th Aug, 2024

## NOTICE

Please take notice that the following matter listed in Chennai Bench on 30.08.2024 at 2 pm will not be taken up. The next date of hearing will be notified later.

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	TA (AT) No. 66/2021 (CA (AT) No. 393/2017) For Stay IA No.743/2024 To Adv. Hg. IA No.749/2024	Gireesh Kumar Sanghi & Anr. VS AGA Publications Ltd. & 13 Ors.	Ms. Anju Jain	Mr. Yogesh Jagia-R1, R12-R14 Mr. Y Suryanarayana- R2- R4 Mr. Sharad Sanghi R5-R7 Mr. Sriram Venkatavaradan- R8- R11

## By the order of Hon'ble Member (Judicial)

Chennai Bench